

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 16

Dated Guwahati, the 29th March, 2016

Hon'ble the Chief Justice has been pleased to constitute a Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No. 652 / 2012, as follows:-

NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES	SECRETARY
Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No. 652 / 2012.	Hon'ble Mr. Justice Hrishikesh Roy Hon'ble Mr. Justice Paran Kr. Phukan	Registrar (Judl.)

By Order,

Sd/- B.K. Chetri,

REGISTRAR (JUDICIAL)

Memo No. HC. III - 23/ 2013/ 879-93 / G, Dated 29th March, 2016
Copy to:-

- 1) The Registrar (Admn. / Vig. / Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 6) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 10) The System Analyst, Gauhati High Court, Guwahati. *He is to upload this Notification in the website of Gauhati High Court.*
- 11) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Judge, Gauhati High Court, Guwahati
- 13) The P.S. to Hon'ble Mr. Justice Paran Kr. Phukan, Judge, Gauhati High Court, Guwahati.
- 14) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____
Gauhati High Court, Guwahati.
- 15) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (JUDICIAL)

29/3/16